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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/418/ (IB)/2017
NAME OF THE PETITIONER(S) : ELECTROMECH MATERIAL HANDLING SYSTEM
INDIA PVT LTD
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	Subhang Nair (9597356421)	Counsel for Respondent	
2.	N. P. VIJAY KUMAR R. PRADEEP	Counsel for Petitioner 9790911370 npvijay02@gmail.com	

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the settlement talks between the parties are in progress and prayed time for making final submissions in this regard. Time extended at request. Put up on 18.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)